

Declaration of Assets and Liabilities

Year....2020-21.....

I,....**Mithlesh Bhagat** ,... son/daughter/wife of ..**Sri Shiv Bhagat**, aged 44 yrs,
belonging to **Stenographer & Private Secretary services** and presently working as
Private Secretary, Bihar Legislative Assembly, Patna give herein below the details
of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and

dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			Sangeeta Bahagat	Atul sagar		
(i)	Cash	60,300=00	15,000=00	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I Saving A/C Rs. 4,41,868/- PPF- Rs. 3,11,888/- Post Office Saving A/c- Rs. 21,551/- Post Office(F.D) Rs. 7,55,000/-	S.B.I Saving A/c Rs.4,25,794/- PNB Saving A/c-Rs. 10,581/- PPF-5,17,577/- Post Office (F.D) Rs.10,00,000/-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	Super BB - Rs. 18550/-	Golden A double - Rs. 21,000/- Rs.- 21,730/-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy No. & Sum Assured Rs. 1.513200978 Rs. 100000/- 2.513760366 Rs. 100000/- 3.517334013 Rs. 375000/- 4.516868083 Rs. 200000/- 5.516861406 Rs. 500000/-	LIC Policy No. & Sum Assured Rs. 1.513771187 Rs. 100000/- 2.516850375 Rs. 250000/-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	Maruti Suzuki Celerio Vxi BRO1CS -2938		-	-	-
(vi)	Jewellery (give details of weight and value)	80 gm Gold	190 gm 250 gm Silver	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

(Signature)
12/2/2021

310(FD) (-510)
3
15/2/2021

श्री राजीव
17-2-21

2218
17/02/21

B. Details of Immovable assets


[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	Shivpuri Chitkohara 3.5937 dismil (Agreement made with builder for construction of apartment on conversion basis)			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Radhe Krishna Apartment Flate No. 4/A, Gola Road, Patna-801503		-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10 th Feb. 2021.
(a)	(i) Loans from Banks	State Bank of India, Patna	25,35,474/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:	-	-
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-


12/2/21

	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A-Y 2020-21 Income Tax Rs.20,440/- PAN No. AUXPB3407H	A-Y 2020-21 Income Tax Rs. NIL PAN No. AQQP4131K
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1212

Gender :- M (M/F)

Date of Birth :- 1 5 0 7 1 9 7 6 (DD/MM/YY)

Class/Group :- B (A/B/C)

Cader :- Stenographer & Private Secretary Services

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee:..Mithlesh Bhagat.....

Designation:.....Private Secretary.....

Department:.....Bihar Vidhan Sabha, Patna

Place:.....Patna.....

Date:.....

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.